

- (d) whether this is adversely affecting critical defence communications; and
- (e) if so, details thereof, the current status of the project and measures taken by Government to ensure completion of this project?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHRIMATI KRUPARANI KILLD): (a) to (e) Cabinet Committee on Infrastructure (CCI) has given the financial approval of Rs. 13,334 crore on 3.07.2012 for laying of alternate communication network for Defence Services in a period of 36 months. Bharat Sanchar Nigam Limited which is implementing the project has issued the tender for installation of Optical Fibre Cable. It is expected that the project will be completed in the period specified by CCI.

#### **Technology parks**

†1610. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:-

- (a) the number of Software Technology Parks of India and Electronic Hardware Technology Parks established in the country, State/Union Territory-wise;
- (b) the funds sanctioned/spent and the number of micro, small and medium enterprises promoted during the last three years and current year, separately, State/ Union Territory-wise and year-wise;
- (c) whether the number of such units has come down during the last few years; and
- (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Software Technology Parks of India (STPI), an autonomous society under the Department of Electronics and Information Technology (DeitY), Ministry of Communications and Information Technology, has established 53 STPI Centres across the country. The

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† Original notice of the question was received in Hindi

State/Union Territory-wise list of STPI centres is given in the Statement-I (*See below*). STPI is responsible for implementation of Software Technology Park (STP) and Electronics Hardware Technology Park (EHTP) Scheme. Under the STP/EHTP scheme, the units are eligible for various benefits such as Customs Duty exemption on imported goods, reimbursement of Central Sales Tax (CST) and Excise Duty exemptions on procurement of indigenously manufactured goods. As per the policy for setting up of new STPI centre, DeitY has been releasing seed fund to STPI for setting up of a new STPI centres. The year-wise details of funds sanctioned/spent for new STPI centres is given in the Statement-II (*See below*). Further, STPI has informed that the STP/EHTP unit with exports upto Rs. 25 crores are treated as Micro, Small and Medium Enterprise (MSME). The number of MSME units (both STP and EHTP) during the last three years and current year; State/Union Territory-wise and year-wise, is given in the Statement-III (*See below*).

(c) and (d) STPI has informed that the number of STP/EHTP units has been declining during the last few years due to withdrawal of Income Tax benefits under the section 10A of the Income Tax Act from 1st April, 2011. The details of STP/EHTP exporting units during the last three years are given below:-

Year	2010-11	2011-12	2012-13
Units	5618	4629	3822

**Statement-I**

*State-wise List of STPI centres*

Sl.No.	State	STPI Centre
1.	Andhra Pradesh	Hyderabad, Tirupati, Vijayawada, Vizag, Warangal, Kakinada
2.	Assam	Guwahati
3.	Chhattisgarh	Bhilai
4.	Gujarat	Gandhinagar

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Sl.No.	State	STPI Centre
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5.	Himachal Pradesh	Shimla
6.	Jammu and Kashmir	Srinagar, Jammu
7.	Jharkhand	Ranchi
8.	Karnataka	Bangaluru, Hubli, Mangalore, Manipal, Mysore
9.	Kerala	Thiruvananthapuram
10.	Madhya Pradesh	Indore, Gwalior
11.	Maharashtra	Aurangabad, Nagpur, Nasik, Navi Mumbai, Kolhapur, Pune
12.	Manipur	Imphal
13.	Odisha	Bhubaneswar, Rourkela, Berhampur
14.	Puducherry	Puducherry
15.	Punjab	Mohali
16.	Rajasthan	Jaipur, Jodhpur
17.	Sikkim	Gangtok
18.	Tamil Nadu	Chennai, Coimbatore, Madurai, Tirunelveli, Trichy
19.	Uttar Pradesh	Kanpur, Lucknow, Noida, Allahabad
20.	Uttarakhand	Dehradun
21.	West Bengal	Kolkata, Durgapur, Kharagpur, Siliguri, Haldia
22.	Bihar	Patna
23.	Meghalaya	Shillong

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**Statement-II***Funds sanctioned and spent on setting up of new STPI centres*

Year	Centre Name/State	Amount Sanctioned by DeitY	Amount Spent
2010-11	Jamshedpur (Jharkhand)	Rs.50 lakhs	NIL
2011-12		NIL	NIL
2012-13	Aizwal (Mizoram)	Rs. 1.5 crore	NIL
2013-14		NIL	NIL

**Statement-III***Number of MSMEs Units (exporting) under STP Scheme*

SLNo.	Name of State	FY 2010-11	FY 2011-12	FY 2012-13	Upto 31st July during FY 2013-14
1	2	3	4	5	6
1.	Maharashtra	1090	875	769	702
2.	Gujarat	200	79	64	58
3.	Karnataka	895	930	754	746
4.	Assam	5	5	3	2
5.	Meghalaya	1	1	1	1
6.	Manipur	0	0	0	0
7.	Sikkim	0	0	0	0
8.	Odisha	50	50	39	39

1	2	3	4	5	6
9.	Jharkhand	1	7	5	5
10.	Bihar	0	1	1	1
11.	West Bengal	174	156	94	91
12.	Kerala	176	141	110	114
13.	Uttar Pradesh	390	285	238	221
14.	Delhi	224	167	127	115
15.	Haryana	288	245	226	217
16.	Uttarakhand	11	10	8	16
17.	Punjab	122	130	85	89
18.	Rajasthan	92	71	36	27
19.	Madhya Pradesh	52	43	34	26
20.	Chhattisgarh	7	6	9	9
21.	Jammu and Kashmir	4	1	1	1
22.	Tamil Nadu	881	704	584	553
23.	Andhra Pradesh	863	630	550	550
24.	Puducherry	6	4	7	5
25.	Himachal Pradesh	0	1	1	1
TOTAL		5532	4542	3746	3589

*Number of MSMEs Units (exporting) under EHTP Scheme*

Sl. No.	Name of State	2010-11	2011-12	2012-13	Upto 31st July during FY 2013-14
1	2	3	4	5	6
1.	Maharashtra	10	8	6	6
2.	Gujarat	2	2	2	2
3.	Karnataka	19	24	20	20
4.	Kerala	4	6	6	6
5.	Uttar Pradesh	7	7	6	6
6.	Uttarakhand	1	1	0	0
7.	Punjab	2	2	2	2
8.	Rajasthan	1	2	1	1
9.	Madhya Pradesh	1	1	1	1
10.	Tamil Nadu	24	20	18	20
11.	Andhra Pradesh	5	5	5	5
12.	Delhi	3	3	3	3
13.	Haryana	7	6	6	5
TOTAL		86	87	76	77
GRAND TOTAL		5618	4629	3822	3666
No. of MSMEs (80% of GRAND TOTAL)		4494	3703	3058	2933